

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD SPECIAL BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
25-04-2024 AT 02:30 PM

**CP No. 01/241/HDB/2023**

**AND**

**Comp. Application 2, 3 & 4/2023 in CP No. 01/241/HDB/2023**  
u/s. 241 of Companies Act

**IN THE MATTER OF:**

Mr. Bontha Sunil

**...Petitioner/s**

**AND**

M/s. Naya Infra India Private Limited & 13 others

**...Respondent/s**

**C O R A M:-**

SHRI. PRAVEEN GUPTA, HON'BLE MEMBER (JUDICIAL)  
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

**ORDER**

**CP No. 01/241/HDB/2023**

Learned Counsel Mr Parameshwar Reddy, for Petitioner present through Video Conference.

Learned Counsel Mr G Vamshi Krishna, for Respondent No.3 present through Video Conference.

Since it being a special bench, matter adjourned to 13.06.2024.

**Comp. Application 2, 3 & 4/2023**

Since it being a special bench, matter adjourned to 13.06.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**